

1	2	3
3.	Consortium of Israel Electric Corporation & D.S. Constructions Ltd	Israel Electric Corporation, Israel
4.	J.R.Power Systems Pvt. Ltd.	Tenaga Nasional Berhad, Malaysia
5.	Consortium of Globeleq Singapore Pte Ltd & Lanco Infratech Ltd	Globeleq Singapore Pte Ltd, Singapore

IV. Tilaiya UMPP

Sl. No.	Foreign Bidder	
1.	Dian Wijaya Sdn Bhd, Malaysia	
Sl. No.	Indian Bidder	Foreign Company whose credentials were used by the Bidder
1.	AES (India) Pvt. Ltd.	AES Corporation, USA
2.	Citra Thermal Power and Infrastructure Ltd	SembCorp Utilities, Singapore
3.	Consortium of Genting Power International Ltd & Lanco Infratech Ltd	Genting Power International Ltd., Malaysia

V. Orissa UMPP (RFQ Stage)

Sl.No.	Indian Bidder	Foreign Company whose credentials were used by the Bidder
1.	Gujarat Paguthan Energy Corporation Pvt. Ltd.	CLP Holdings Ltd, China
2.	AES India Pvt. Limited	AES Corporation, USA

Fuel supply for power generation

1681. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of POWER be pleased to state:

(a) whether the Prime Minister's Office (PMO) led fuel drive clogged 21,503 MW new power generation capacity;

(b) if so, the reasons therefor; and

(c) whether PMO would push up this proposal to bridge the gap between the demand and supply of power?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) To help power sector, Prime Minister's Office (PMO) in its meeting held on 01.02.2012 decided that Coal India Ltd. (CIL) should sign Fuel Supply Agreements (FSAs) for full quantity of coal mentioned in the Letter of Assurances (LOAs) for 20 years, to be renewed after every five years with trigger level of 80% for levy of disincentives and 90% for levy of incentives, with power plants that have entered into long-term PPAs with DISCOMS. To meet its commitment CIL may reduce coal meant for e-auction from 10% to 7% till the end of 12th Plan and import of coal, if needed. Ministry of Power is following up with Ministry of Coal for signing of FSAs.

Losses of State Electricity Boards

1682. SHRI T.K. RANGARAJAN: Will the Minister of POWER be pleased to state:

(a) the accumulated loss of State Electricity Boards (SEBs) as on 31st March, 2012, State-wise; and

(b) whether there is any proposal from the Central Government to finance part of the accumulated loss of SEBs?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) The accumulated loss of State Electricity Boards (SEBs) as on 31st March, 2012 is not available. However, as per the Power Finance Corporation's (PFC) "Report on Performance of State Power Utilities" covering State Power Utilities (SEBs/unbundled utilities/Power Departments in all States as well as Union Territory of Puducherry and Private distribution companies in Delhi & Orissa), the accumulated losses as on 31st March, 2011 is Rs.92,625 crores. The State-wise losses as per above report as on 31st March, 2011 is given in the Statement (*See below*).